

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6712
ANSWERED ON:08.05.2013
PERMISSION FOR COMMERCIAL ACTIVITIES
Mishra Shri Mahabal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the allottees of Janta Flats of Delhi Development Authority have been allowed to take up commercial activities in their flats for self-employment under the Master Plan 2021;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a)to (c): Madam, Chapter 15.0-Mixed Use Regulations for 'Group Housing' of MPD-2021 provides that the entire ground floor of DDA flats on mixed use/commercial use area/stretches/roads is allowed for mixed use/commercial use.